

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/346(KB)2019
IA(I.B.C)/892(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	UNION BANK OF INDIA VS SURANA METAL LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Riyanshu Agarwal, Adv.] For Applicant
Ms. Bhawna Tekriwal, Adv.

Ms. Sreenita Thakker, Adv.] For Erstwhile RP
Mr. Sunil Mohan Achrya, Adv.

Mr. Jai Narayan Gupta, Adv.] For RP

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/892(KB)2024**
 - a) Registry is directed to issue notice by way of speed post and by e-mail and place the tracking information on record upon the Registrar of Companies, West Bengal to allow the Applicant Company and/or its Board of Directors and Officers to file belated financial statements, returns and other relevant documents.
3. Post this matter on **13.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**